

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 17th November, 2018

No. HC.VII-167 (Pt.-IV)/2014/6756/A : Smti Zafreena Begum, Munsiff No.1, Tinsukia is ***exempted*** from attending the 1 (one) day Judicial Skill Enhancement Programme, scheduled to be held on **24.11.2018 in the Judicial Academy, Assam at Amingaon.**


By order,
Sd/- DhruPAD Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/6757 - 6767/A dated 17.11.2018

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati (in reference to the Notification No. HC.VII-167(Pt.-IV)/2014/6336/A, dated 3rd November, 2018)
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Tinsukia. He / she is requested to inform the concerned officer of his / her District accordingly.
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. Smti Zafreena Begum, Munsiff No.1, Tinsukia
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
11. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)
